जम्मू और काझमीर राज्य में मतदाताओं की सुचियों का तैयार किया जाना

* 580. श्री सुन्दर सिंह मंडारी : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जम्मू और काश्मीर राज्य मे विधान सभा तथा संसद् के लिये चुनाओं के हेतु मतदाताओं की पृथक -पृथक सूचियां तैयार की जा रही हैं; और

(ख) दो पृथक सूचियाँ तैयार करने का क्या कारण है ?

†[PREPARATION OF VOTERS' LISTS IN J & K State

*580. SHRI SUNDAR SINGH BHAN-DARI : Will the Minister of LAW be pleased to state :

(a) whether it is a fact that separate Voters' Lists are being prepared for elections to the Assembly and Parliament in the State of Jammu and Kashmir; and

(b) if so, what is the reason for preparing two separate lists ?]

विधि मंत्री (श्री गोपाल स्वरूप पाठक) : (क) जीं हां।

(ख) विधान सभा निर्वाचन क्षेत्रों के लिए निर्वाचक नामावलियां राज्य के लोक प्रतिनिधित्व अधिनियम के अधीन तैयार की जाती हैं। किन्तु इन नामावलियों का उपयोग संसदीय निर्वाचन क्षेत्रों की निर्वाचक नामा-वलियों के लिए नहीं किया जा सकता क्योंकि यतः संसदीय निर्वाचन क्षेत्रों की निर्वाचक नामावलियां भारत की नागरिकता पर आधा-रित हैं, जम्मू-कश्मीर के विधान सभा निर्वाचन-क्षेत्रों की निर्वाचक नामावलियां उस राज्य मे स्थायी निवास पर आधारित हैं।

†[THE MINISTER OF LAW (SHRJ G. S. PATHAK) : (a) Yes, Sır.

(b) The electoral rolls for the Assembly constituencies are prepared under the State Representation of the People Act. These rolls, however, cannot be utilized for the electoral rolls of the parliamentary consti-

†[] English translation.

tuencies because whereas the electoral rolls for the parliamentary constituencies are based on citizenship of India, the electoral rolls of the Assembly constituencies of Jammu and Kashmir are based on permanent residence in that State.

UNSERVICEABLE SHIPS

*581. SHRI M. D. NARAYAN : Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state :

(a) the total number of unserviceable ocean-going Indian ships which have been lying at the Indian ports;

(b) the value of the ships three years ago and their present value; and

(c) whether all the unserviceable ships will be sold to foreign countries or will be scrapped in India ?

THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY) : (a) 11.

(b) Precise information is not available.

(c) Out of the eleven unserviceable ships, permission has already been granted for the sale of four ships abroad and two in India. As regards the remaining five ships, the matter will be considered as and when the parties concerned approach Government for permission.

TUTICORIN HARBOUR

*582. SHRI K. SUNDARAM : Will the Minister of TRANSPORT, AVIATION, SHIPPING AND TOURISM be pleased to state ;

(a) the total cost of the project of Tuticorin deep sea harbour and how much has been spent on township, administrative buildings, roads and other development-

(b) how much of the salt beds have been acquired for this purpose and what is the loss of salt production and what is the resultant unemployment; and

(c) what are the developments contemplated on the lands already acquired and the lands that are already declared as development areas ?

THE MINISTER OF TRANSPORT. AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY) : (a) to (c) A statement is laid on the Table of the Sabha.